

Minutes of EFC meeting No. 12 of AM-15 dated 19.3.15 for import of restricted items

Meeting No. 12/AM-15 of EXIM Facilitation Committee (EFC) was held on 19.3.15 at 10:30 a.m. in Room No. 4, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. Following officers attended the meeting:

- (i) Shri V.K. Tyagi, Consultant, D/o Pharma
- (ii) Shri A.K. Agarwal, Addl. IA, D/o C&PC
- (iii) Shri S.K. Bhatnagar, Dy. IA, M/o Steel
- (iv) Shri Rajesh Malhotra, Dy. DG, DGFT
- (v) Shri D.C. Katoch, FTDO, DGFT

3. Total cases considered in the meeting were 200. Following decisions were taken by the Committee:

3.1 Following 39 cases were approved, on the basis of the recommendations of the concerned technical authorities or as decided by the Committee, as mentioned in column 6 of the table below. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases of import of air-conditioners, the Committee decided to approve the applied quantity or 5000 nos., whichever is lower for applicants who are applying for the first time:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for approval
(I)	(II)	(III)	(IV)	(V)	(VI)
Part - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Sri Baba Aquarium, Chennai 01/53/8/463/AM-15/S-111/IC	14.11.14	12000 Nos. of Ornamental fishes as per E-application.	106.56	Recommended by DAHD&F vide letter No. 35029/28/2014-Fy(Traded) dated 19.2.15.
2.	Reef Aquaria, Mumbai 01/53/8/62739/AM-15/R-52/IC	2.1.15	50600 pcs. Of Ornamental fishes as per ANF2B	81.13	Recommended by D/o AHD&F vide OM No.102-94/2014-Trade dated 26.2.15.
3.	The Poona Stud Farm P Ltd., Pune 01/53/8/586/AM-15/P-60/IC	27.1.15	03 nos. of Broodmares as per ANF2B	150	Recommended by D/o AHD&F vide OM No.102-6/2014-Trade dated 26.2.15.
4.	Lupin Ltd., Mumbai 01/53/8/602/AM-15/L-16/IC	5.2.15	12800 nos. of Mice & Rats as per ANF2B	647.33	Recommended by D/o AHD&F vide OM No.102-91/2014-Trade dated 26.2.15.
5.	Lupin Ltd., Mumbai 01/53/8/608/AM-15/L-17/IC	11.2.15	1300 nos. of Male Mice & Female Mice as per ANF2B	246.40	Recommended by D/o AHD&F vide OM No.102-91/2014-Trade dated 26.2.15.
6.	Glenmark Pharmaceuticals Ltd., Mumbai 01/53/8/589/AM-15/G-50/IC	28.1.15	7480 nos. of Live Animals for R&D Purpose and Clinical trials	607.33	Recommended by D/o AHD&F vide OM No.102-80/2014-Trade dated 26.2.15.
7.	Chief Conservator of Forest & Executive Director (Bannerghatta), Karnataka 01/53/8/625/AM-15/C-35/IC	17.2.15	04 nos. of Zebra (Male/Female)	0.60	Recommended by D/o AHD&F vide OM No.102-9/2014-Trade dated 26.2.15. Recommended by MoEFCC (WL) vide O.M. No. 3-12/2015/WL dated 11.3.15. The case is to be further considered as subject animals are wild animals and prohibited for imports.
8.	Chief Conservator of Forest & Executive Director (Bannerghatta), Karnataka 01/53/8/626/AM-15/C-36/IC	17.2.15	02 nos. of African Lion* (Male/Female), 05 nos. of Eland (Male/Female) as per ANF2B	1.00	Recommended by D/o AHD&F vide OM No.102-9/2014-Trade dated 26.2.15. Recommended by MoEFCC (WL) vide O.M. No. 3-13/2015/WL dated 13.3.15. The case is to be further considered as subject animals are wild animals and prohibited for imports.
9.	Hazara Stud Farm, Ambala 01/53/8/218/AM-15/H-18/IC	16.2.15	30 Broodmare & 1 Stallion	901.50	Case approved on file on the recommendation of D/o AHD&F. For Ex-Post-Facto approval.

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डॉ. एन. एस. राजेश मल्लि
डॉ. एन.एस. राजेश व्यापार
 Deputy Director General of Foreign Trade
 भारतीय व्यापार सहायविभाग
 & Asst. Secy General of Foreign Trade
 वाणिज्य विभाग / Deptt. of Commerce
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10.	Nandankanan Biological Park, Bhubaneswar 01/53/162/913AM-15/N-43/IC	27.2.15	04 nos. of Zebra (2 nos. Male & 2 nos. Female) and 04 nos. Lions (2 nos. Male & 2 nos. Female) as per ANF2B	NIL	Recommended by AHD&F vide O.M. No. 102-114/2014-Trade dated 19.3.15. Recommended by MoEF (WL) Vide O.M. No. 3-62/2014/WL dated 18.12.14. The case is to be further considered as subject animals are wild animals and prohibited for imports.
11.	DL O Farms, Chennai 01/53/8/656/AM-15/D-20/IC	4.3.15	2526000 nos. of Ornamental fishes as per E-application	333.69	Recommended 46 varieties as per Annexure enclosed by D/o AHD&F vide letter dated 35029/20/2012-Fy (Trade) dated 13.3.15.

Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

12.	Sreem Eco Green Industries Pvt. Ltd., Hyderabad 01/53/8/466/AM-15/S-112/IC	14.11.14	50,000 MT of Old and Used Rubber Tyres (Cut / Shredded / Press Baled) as per ANF2B	3100.00	Recommended 4000 MTs by MOEF vide OM No. 23-134/2014-HSMD dated 17.12.14. Recommended by DIPP vide OM No.9/22/2013-TSW/44 dated 25.2.15.
13.	Neelam Rubber, Balasore 01/53/8/459/AM-14/N-22/IC	16.12.14	Enhancement of 1567 MT Used rubber tyres (multi-cut/shredded)	Proportionate	Approved enhancement of quantity by 1567 MTs as recommended by DIPP has recommended additional 1567 MT vide O.M. No. 9/47/2013-TSW/53 dated 27.2.15. MoEF vide O.M. No. 5-30/2013-HSMD dated 19.9.14 had recommended 2000 MTs.
14.	S.E. Power Ltd., Delhi 01/53/8/278/AM-15/S-71/IC	10.3.15	Enhancement of 4000 MT Rubber scrap/parings/tyre scraps/rubber tube scrap/used rubber tyres as per letter dated 10.3.15	Proportionate	Recommended 4000 MT by MoEF(CC) vide O.M. No. 5-36/2014-HSMD dated 9.3.15. DIPP already recommended 5355 MTs vide O.M. No. 9/58/2014-TSW dated 16.12.14.
15.	Mumbai Fabrics P Ltd., Mumbai 01/53/17/455/AM15/M-69/IC	9.3.15	60,000 MTs old or used tyre scrap / rubber scrap in pressed or one cut or multicut by shredded from in Bales / bags	2976	Recommended 20,000 MTs by MOEF vide OM No.23-73/2013-HSMD dated 9.3.2015. Recommended 20,000 MTs by DIPP vide O.M. No.9/20/2015-TSW/171 dated 23.3.2015.

Part 3 - Ministry of Steel (MoS) & Ministry of Environment & Forests (MoEF)

16.	Bansa Brothers, Raipur 01/53/8/545/AM-15/B-26/IC	31.12.14	1260 MT of Titanium Scrap as per ANF2B	3780.00	Recommended by Steel vide U.O. No. 2(1)/2015-TW dated 3.3.15. Ex-post-facto approval granted.
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Part 4 - Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

17.	Shi Balaji Enterprises, Madurai 01/53/8/509/AM-15/S-127/IC	11.12.14	190 MT of LDPE Films Scrap as per ANF2B	32.00	Approved 150 MTs as recommended 150 MTs by C&PC vice OM No.25016/1/2014-PC.II Dated 21.1.15 and MOEF recommend 150 MT vide O.M. No.17-13/2017-HSMD dated 18.9.14.
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Part 5 - Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)

18.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/94/AM-15/N-4/IC	17.12.14	Amendment in import authorization dated 29.10.14	4666.43	Approved to change the Number and date of the NOC given by MOEF to read as "MOEF OM No.23-69/2011(pt)HSMD dated 22.11.2013". There will not be any change in the total quantity allowed as per DeITY NoC dated 29.9.2014.
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Part 7 - Ministry of Environment & Forests, Ozone Cell (MoEF(O))

19.	Pooja Impex, Thane 01/53/162/780/AM-15/P-59/IC	10.1.15	5000 nos. of Air conditioners HCFC-22 (R-22) Gas	240.00	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 13.3.15.
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Deputy Director General of Foreign Trade
अख्यता विभाग/Deptt. of Foreign Trade
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20.	MIRC Electronic Ltd., Mumbai 01/53/8/609/AM-15/M-62/IC	21.1.15	1,00,000 sets of Split Air conditioners containing HCFC-22 Gas as per ANF2B	13116.88	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.15.
21.	Jai Hind Traders, Navi Mumbai 01/53/8/555/AM-15/J-22/IC	2.2.15	8000 sets of Split/Window/Cassette Air conditioners with R-22 Gas as per ANF2B	2560.00	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 9.3.15.
22.	Ambeey Enterprises, New Delhi 01/53/8/614/AM-15/A-68/IC	13.2.15	5000 sets of Split/Window Air conditioners with R-22 Gas	862.54	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 9.3.15.
23.	The Chemours India P Ltd., New Delhi 01/53/8/611/AM-15/T-40/IC	25.2.15	1,00,000 Kgs of Dupont Suva 124 as per ANF2B	271.80	Recommended by MoEF (O) vide O.M. No.11/2/2015-OC dated 10.3.15. Ex-post-facto approval granted.
24.	The Chemours India P Ltd., New Delhi 01/53/8/612/AM-15/T-41/IC	25.2.15	5,00,000 Kgs of Dupont Suva 124 as per ANF2B	1359.00	Recommended by MoEF (O) vide O.M. No.11/2/2015-OC dated 10.3.15. Ex-post-facto approval granted.
25.	MIRC Electronic Ltd., Mumbai 01/53/8/610/AM-15/M-61/IC	21.1.15	50,000 sets of Split Air conditioners containing HCFC-22 Gas as per ANF2B	6580.04	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 18.2.15.15.
26.	Flokart India Pvt. Ltd., Bangalore 01/53/8/638/AM-15/F-12/IC	23.2.15	5000 nos. of Air conditioners Window/Split with HCFC-22 (R-22) Gas as per ANF2B	830.69	Recommended by MOEF(O) vide OM No.11/1/2015-OC dated 13.3.15.
Part 8 - Ministry of Environment & Forests, Wildlife Division (MoEF(WL))					
27.	Dt. Conservator of Forests, Port Blair 01/53/162/633/AM-15/C-28/IC	19.11.14	03 sets of Syringe Projector & their accessories as per ANF2B	3.89	Recommended by MOEF&CC(WL) vide OM No.3-6/2015-WL dated 6.2.15.
Part 11 - Department of Telecommunications (DoT)					
28.	Maruti Suzuki India Ltd., New Delhi 01/53/8/593/AM-15/M-60/IC	2.2.15	150 nos. of Controller Assy, Auto Brake MR Revo 14F Frequency range; 76-77 GHz (Bosch P/No. 0265 B60 549) as per ANF2B	341.77	Recommended 150 nos. for six assembly lines subject to conditions of D/o Telecommunication.
Part 21 - Petroleum & Explosives Safety Organisation (PESO)					
29.	Indian Explosives Ltd., Kolkata 01/53/162/446/AM-15/I-16/IC	3.9.14	Explosives as per ANF2B	299.29	Recommended by PESO vide Letter No. E-25(38)80/2009/III dated 19.2.15.
30.	Schlumberger Asia Services Ltd., Mumbai 01/53/8/605/AM-15/S-141/IC	9.2.15	Explosives as per ANF2B	73.42	Recommended by PESO vide Letter No. E-25(38)60/2009/III dated 3.3.15.
31.	Focus Energy Ltd., New Delhi 01/53/8/592/AM-15/F-10/IC	30.1.15	Explosives as per ANF2B	22.71	Recommended by PESO vide Letter No. E-25(38)81/2009/I dated 19.2.15.
Part 23 - Miscellaneous					
32.	Electronic Corporation Ltd., Hyderabad 01/53/8/599/AM-15/E-32/IC	3.2.15	07 nos. of Vehicle Mounted Jammer EC SVJEE 1100 as per ANF2B	621.60	Recommended by Cabinet Secretariat vide U.O. No.11/15/2014-SS dated 17.2.15
33.	Electronic Corporation Ltd., Hyderabad 01/53/8/600/AM-15/E-31/IC	3.2.15	07 nos. of Portable RCIED Jammer EC SPJE 400 as per ANF2B	283.74	Recommended by Cabinet Secretariat vide U.O. No.11/15/2014-SS dated 17.2.15
34.	Reliance Industries Ltd., Mumbai 01/53/8/598/AM-15/R-56/IC	3.2.15	14 nos. of Nuclear Density Source with Accessories and 16 nos. of Nuclear LT Source with Accessories as per ANF2B	42.79	Recommended by AERB Consent Ref. No. AERB/RSD/NG/WR-368/2/2014/9559 dated 28.10.14 and Ref. No. AERB/RSD/NG/WR-368/DGFT/2015/2222 dated 17.3.15.
35.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/591/AM-15/E-34/IC	30.1.15	One MDC 2040 (X band 4KW) Radar with complete accessories as per ANF2B	1.70	Recommended by Fishery Survey of India vide Letter No. 41-29/2014-15 P&D(S) dated 12.3.15.
36.	Jasch Industries Ltd., Delhi 01/53/8/640/AM-15/J-25/IC	25.2.15	10 nos. AM-241 Gamma Source 11.1GBq (300mCi) and 10 nos. Kr-85 Beta Source 7.4 GBq (200mCi)	51.03	Recommended by AERB Consent No. Ref: AERB/RSD/NG/NR-201/2015/955 dated 19/27.01.15.

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37.	Tata Institute of Fundamental Research, Mumbai 01/53/162/673/AM-15/T-34/IC	4.12.14	10000 nos. of Drosophila Melanogaster Files/Stocks as per ANF2B	21.00	Recommended 10000 nos. by D/o Biotechnology O.M. No. BT/IL/05/411/2015-PID dated 10.3.15. AHD&F vide OM No.102-2/2015-Trade dated 15.1.15 has informed that the matter does not pertain to them.
38.	Tata Institute of Fundamental Research, Mumbai 01/53/162/672/AM-15/T-35/IC	4.12.14	1525 nos. of Drosophila Melanogaster Files/Stocks as per ANF2B	20.00	Recommended 1525 nos. by D/o Biotechnology O.M. No. BT/IL/05/411/2015-PID dated 10.3.15.

PART 24 - DIPP/Mines (Marble / other Stones under Chapter 25 and 68)

39.	Asian Granito India Ltd., Ahmedabad 01/53/162/106/AM15/Marble-2/IC	5.5.14	10000 MTs "Rough Marble / Aggregate Stones / broken stones of irregular sizes, uneven shapes, arising out of mining waste in lumps / pebbles size not exceeding 165 cubic cms	79.04	Recommended by Ministry of Mines vide OM No.16/12/2014-MV dated 22.9.14. Recommended by DIPP vide OM No.9/56/2014-TSW/222 dated 27.10.14.
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3.3 Following 150 cases were deferred:-

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Status
Part 1 - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.14	350 Nos. of Zebrafish	0.13	DAHD&F vide letter No. 35029/12/2011-Fy(Trade) dated 25.3.14 has sought information from the applicant
2.	Director A.H. & Veterinary, Meghalaya, Lumdingiri, Shillong 01/53/162/50/AM-15/M-5/IC	22.4.14	100 Nos. of Pigs (Growers)		DAHD&F vide letter No. 102-54/2014-Trade dated 19.9.14 has sought information from the applicant
3.	Jai Research Foundation, Mumbai 01/53/845/J-2/IC	20.5.14	64 Nos. of Beagle Dogs	127.57	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.14 has sought information from the AWBI
4.	Vimta Labs Ltd., Hyderabad 01/53/162/247/AM-15/V-7/IC	25.6.14	30 Nos. of Beagle Dogs	23.40	DAHD&F vide letter No. 102-84/2014-Trade dated 28.8.14 & 16.2.15 has sought information from the AWBI
5.	S.K. Enterprises, W.B. 01/53/8203/AM-15/S-53/IC	18.7.14	2,50,00,000 Nos. Of Prawn (Baby), Pangas (Baby), Life Pond (Baby), Talapia & Talapia (Monose)	151.12	DAHD&F vide letter No. 102-93/2014-Trade dated 2.9.14 and 9.1.15 has sought information from the applicant
6.	Track Supreme Stud., Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.14	1 No. of Stallion & 4 Nos. Of Broodmares	70.00	DAHD&F vide letter No. 102-139/2012-Trade dated 2.10.14 has sought information from the applicant
7.	Assam Livestock Dev. Agency, Gauhati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 units of Frozen Bovine Semen	17.94	DAHD&F vide letter No. 102-193/2013-Trade dated 16.10.14 & 18.2.15 has sought information from the applicant
8.	Advinus Therapeutics Ltd., Bangalore 01/58/8369/AM-15/A-45/IC	26.9.14	250 nos. of Beagle Dogs	224.48	DAHD&F vide letter No. 102-84/2014-Trade dated 27.10.14 has sought information from the AWBI
9.	Dhritiman Datta, Kolkata 01/58/162/643/AM-15/D-18/IC	25.11.14	16275 nos. of Ornamental fishes as per E-application.	13.83	AHD&F has sought information from the applicant vide O.M. No. 102-119/2014-Trade dated 2.1.15
10.	Priyadharsini Aquarium, Chennai 01/58/162/626/AM-15/P-39/IC	18.11.14	100000 nos. of Live Ornamental fishes as per ANF2B	12.00	AHD&F has sought information from the firm vide O.M. No. 102-46/2014-Trade dated 11.12.14 and Letter No. 102-46/2014-Trade dated 17.3.15.

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Deputy Secretary, General of Foreign Trade
Ministry of Commerce
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11.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 Ornamental fishes as per ANF2B	6.35	AHD&F has sought information from the firm vide O.M. No. 102-82/2014-Trade dated 2.1.15.
12.	Zon Groves and Farms, Telangana 01/53/8/506/AM-15/Z-7/IC	10.12.14	15 pairs of Wallabies, 15 pairs of Shetland pony, 10 pairs of Aplaca, 50 pairs of Ostriches, 25 pairs of Rhea, 20 pairs of Quessant Sheep and 50 pairs of Ferret	21.45	AHD&F has sought information from the firm vide O.M. No. 102-122/2014-Trade dated 5.1.15.
13.	Rushapalli Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	01 no. of Guinea Pig	NIL	Comments sought from AHD&F on 19.12.14.
14.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/728/AM-15/E-30/IC	30.12.14	10 nos. of Sport Horses Starlight as per ANF2B	57.90	AHD&F vide OM No.102-11/2013-Trade dated 10.2.15 has sought information from the firm.
15.	Handula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	01 no. of Dog as per ANF2B	0.04	Comments sought from AHD&F on 8.1.15.
16.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 nos. of Beagle Dogs 5 months old male and 05 nos. of Beagle Dogs 5 months Female	58.10	Comments sought from AHD&F on 17.2.15.
17.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	06 nos. of NDFL Mice (M/F) as per ANF2B	0.03	Comments sought from AHD&F on 19.2.15.
18.	B.G. Chitale, Sangli 01/53/8/583/AM-15/C-28/IC	21.1.15	27 nos. of Bovine Embryos as per ANF2B	20.83	Comments sought from AHD&F on 23.2.15.
19.	Chebotaeva Elena, Moscow 01/53/162/Misc/AM-15/C-37/IC	23.2.15	Pet dog, Miniature Bull Terrier as per ANF2B	NIL	Comments sought from AHD&F on 24.2.15.
20.	Indian Institute of Science, Bangalore 01/53/162/763/AM-15/I-42/IC	13.1.15	82 nos. of Mice as per ANF2B	20.59	Comments sought from AHD&F on 26.2.15.
21.	Indian Institute of Microbial Technology, Chandigarh 01/53/162/762/AM-15/I-43/IC	13.1.15	130 nos. of Mice as per ANF2B	25.00	Comments sought from AHD&F on 26.2.15.
22.	Apagu Trading, Tirupur 01/53/8/570/AM-15/A-67/IC	14.1.15	03 nos. of Horses as per ANF2B	16.00	AHD&F has sought information from the firm vide O.M. No. 102-10/2015-Trade dated 5.3.15.
23.	Embassy Projects Pvt. Ltd., Bangalore 01/53/162/788/AM-15/E-37/IC	20.1.15	10 nos. of Sport Horses Starlight as per ANF2B	59.36	Comments sought from AHD&F on 26.2.15.
24.	Elasah Exports & Imports, Krishnapuram 01/53/162/745/AM-15/E-38/IC	6.1.15	98 Pairs of Parrots, Macaw, Cockatoo as per ANF2B	4.50	Comments sought from MoEF (WL) & AHD&F on 27.2.15.
25.	Indian Institute of Chemicals Biology, Kolkata 01/53/162/909/AM-15/I-45/IC	10.2.15	156 nos. of Mice as per ANF2B	36.24	Comments sought from AHD&F on 2.3.15.
26.	Priya Chacko, Kerala 01/53/8/597/AM-15/L-15/IC	12.12.14	01 no. of Dog as per ANF2B	NIL	Comments sought from AHD&F on 17.3.15.
Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
27.	Ridhi Sidhi Dhoop & Metal Industries, Jind 01/53/8/508/AM-14/R-27/IC	3.2.14	100 MT of BATTERY SCRAP	201.6	DIPP vide letter No. 9/5/2014-TSW dated 7.3.14 has sought information from the applicant. Comments awaited from MoEF
28.	Peters Tyre Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.14	3000 MT of WASTE TYRES IN CUTS TYPE	233.25	DIPP vide letter dated 4.3.14 has sought information from the applicant. Reply given by MoEF vide letter No.5-4/2014-HSMD dated 18.11.14

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Deputy Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India
Udyog Bhawan, New Delhi

Part 3 - Ministry of Steel (MoS) & Ministry of Environment & Forests (MoEF)

56.	Minek Metallurgical Co. Ltd., Mumbai 01/53/162/87/AM-15/M-8/IC	5.5.14	10 MT of Titanium Scrap	33.96	MoS vide letter No.2(15)2014-TW dated 12.1.15 has sought the information from the firm. MoEF vide letter No. 5-22/2014-HSMD dated 12.5.14 has sought documents from the applicant
57.	Modern India Con-Cast Ltd., Kolkata 01/53/8101/AM-15/M-13/IC	26.5.14	1,00,000 MT of Ferro Manganese Slag	9840.00	MoS vide letter No.17(1)/2014-RM-1 dated 12.1.15 has sought the information from the firm. Recommended 13,000 MT by MoEF vide letter No. 5-12/2012-HSMD dated 25.9.14.
58.	Rama Ferro Alloys and Finance Pvt. Ltd., Kolkata 01/53/8542/AM-15/R-51/IC	31.12.14	100 MT of Titanium Scrap as per ANF2B	218.75	Comments sought from Mo Steel on 2.1.15.

Part 4 - Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

59.	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.13	20 kg of 111 Trichloro-Trifluoroethane	0.87	Comments awaited from D/o C&PC & MoEF.
60.	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.14	50,000 kg of Bromo-Chloromethane	209.6	DC&PC vide letter No. 12022/38/2013-Ch.II dated 16.4.14 has sought information from the applicant. MoEF vide letter No. 11/2/2014-OC dated 31.3.14 has sought information from the applicant
61.	JPL Ltd., Mumbai 01/53/8205/AM-15/U-1/IC	18.7.14	1,86,000 kg of Carbon Tetra Chloride	17.29	DC&PC vide letter dated 24.7.14 has sought information from the applicant. MoEF vide OM NO.117/2015-OC dated 2.2.15 has given no objection.
62.	Hemant Industries Ltd., Mumbai 01/53/8237/AM-15/H-10/IC	30.7.14	1,04,000 kg of Carbon Tetra Chloride	9.37	Comments awaited from DC&PC. MoEF(O) vide letter No. C.II 11/7/2015-OC dated 2.2.15 has given no objection.
63.	Gujarat Agrochem Ltd., Mumbai 01/53/162/357/AM-1015/G-25/IC	30.7.14	120 MT of Carbon Tetra Chloride	10.92	MoEF(O) vide letter No. C.II 11/7/2015-OC dated 2.2.15 has sought information from the applicant
64.	Tagros Chemicals India Ltd., Chennai 01/53/162/384/AM-15/T-18/IC	7.8.14	81 MT of Carbon Tetra Chloride	7.41	MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection. Comments awaited from DC&PC.
65.	Meghmani Organics Ltd., Ahmedabad 01/53/8259/AM-15/M-30/IC	7.8.14	1,50,000 kg of Carbon Tetra Chloride	13.65	MoEF(O) vide letter No. C.II 17014/1/2014-Ch.II dated 2.2.15 has sought information from the applicant. Comments awaited from C&PC
66.	Bayer Vapi Pvt. Ltd., Gujarat 01/53/8292/AM-15/B-19/IC	25.8.14	1,33,000 kg of Carbon Tetra Chloride	12.36	DC&PC vide letter No. C.II 17014/1/2014-Ch.II dated 1.9.14& 2.2.15 has sought information from the applicant Comments awaited from MoEF
67.	Ghanda Chemicals Ltd., Mumbai 01/53/8284/AM-15/G-28/IC	25.8.14	1,46,000 kg of Carbon Tetra Chloride	13.29	DC&PC vide letter No. JI-17014/2/2014-Ch.II dated 1.9.14 has sought information from the applicant. MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection.

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Secretary, Department of Chemicals & Petrochemicals
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Ministry of Environment & Forests
Ministry of Chemicals & Petrochemicals
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68.	Heranaba Industries Ltd., Valsad 01/53/8303/AM-15/H-15/IC	28.8.14	1,17,000 kg of Carbon Tetra Chloride	18.13	DC&PC vide letter No. C.II 17013/2/2014-Ch.II dated 29.9.14 has sought information from the applicant MoEF(O) vide letter No. 11/7/2015-OC dated 2.2.15 has given no objection.
69.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8400/AM-15/L-10/IC	9.10.14	27,00,000 kg of Waste, Pairings & Scrap Of Plastic (Waste & Scrap Of Polymers Of Styrene)	502.20	Comments sought from DC&PC on 17.10.14. MoEF vide letter No. 5-37/2014-HSMD dated 11.11.14 has sought information from the applicant.
70.	Jai Shree Chamundna Ma Plastic, Bhavnagar 01/53/8587/AM-15/J-20/IC	28.1.15	150 MTs Plastic (Industrial) scrap waste (HDPE, LDLE, PP & LLDPE)	65.41	Comments sought from C&PC on 5.2.15.
71.	Halliburton Offshore Service Inc., Mumbai 01/53/8572/AM-15/H-29/IC	15.1.15	20000 lb of Chemical BE-6 Bactericide as per ANF2B	435.07	C&PC vide OM No.C-II17013/8/2013-Ch.II dated 4.2.15 has informed that item of import is for trading activity and the firm may be advised to approach DOC and MSME in this regard. Comments sought from MoEF on 5.2.15.
Part 5 - Department of Electronics & Information Technology (DeitY) & Ministry of Environment & Forests (MoEF)					
72.	Amazon Seller Services P Ltd., Bangalore 01/53/8514/AM13/A-73/IC	30.1.13	11,937 nos. of Refurbished Kindle Device - E Book Reader	695.13	DeitY vide letter No. 16(5)/2013-IPHW dated 25.7.2013 & Letter No.W-50/1/2013-IPHW dated 14.10.14 has sought information from the applicant. Recommended, subject to re-export by MoEF vide letter No. 23-61/2011-HSMD dated 5.10.2012
73.	Orchid Infrastructure Developers Pvt. Ltd., Gurgaon 01/53/8610/AM-14/O-10/IC	4.4.14	5 nos. of Blade Server	1.89	DeitY vide letter dated 1.5.14 & Letter No.W-50/1/2013-IPHW dated 14.10.14 has sought information from the applicant. Comments awaited from MoEF
74.	IBM India Pvt. Ltd., Bangalore 01/53/8129/AM-15/I-7/IC	11.6.14	13,400 nos. of REFURBISHED SPARES PARTS	415.21	DeitY vide letter dated 26.9.14, 25.11.14, 2.1.15 and 18.2.15 has sought information from the applicant. Recommended by MoEF vide letter No. 23-30/2011-HSMD dated 25.9.14 & letter No.5-12/2013-HSMD dated 18.9.14
75.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8438/AM-15/N-35/IC	5.11.14	12,000 nos. of Refurbished Second-Hand Used Replacement Spares OF TELECOM EQUIPMENT	3181.85	DeitY has sought information from the firm vide Letter No. 16(1)/2014-IPHW dated 11.12.14. Recommended 12000 nos. by MoEF vide O.M. No. 23-69/2011-HSMD dated 17.9.14.
76.	Hewlett Packard India Sales Pvt. Ltd., Bangalore 01/53/8421/AM-15/H-22/IC	28.10.14	3,11,398 nos. of Refurbished Computer Parts For Warranty Replacement	22585.00	DeitY vide Letter No. 16(8)/2014-IPHW dated 26.12.14 and dated 19.2.15 has sought information from the firm. Recommended by MoEF vide O.M.No. 23-31/2011-HSMD dated 18.12.14.
77.	Isgec Heavy Engineering Ltd., Yamunanagar 01/53/8418/AM-15/I-27/IC	27.10.14	1 no. of Used Digital Read Out Unit (Operator Interface)	0.75	DeitY has sought information from the firm on 1.12.14 & 13.1.15..
78.	Shree Krishna Corporation, New Delhi 01/53/8378/AM-15/S-93/IC	29.9.14	06 nos. of Radio Remote Control as per ANF2B	0.49	Comments sought from DOIT on 8.12.14.

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79.	Adani Ports and Special Economic Zone Ltd., Ahmedabad 01/53/8491/AM-15/A-55/IC	2.12.14	01 no. of Radio Remote Control with accessories as per ANF2B	2.63	DoT vide letter No.P-11020/08/2012-PP dated 5.1.15 & 27.1.15 has sought information from the firm.
80.	Flextronics Technologies India Pvt. Ltd., Bangalore 01/53/8538/AM-15/F-9/IC	29.12.14	146954 nos. of Refurbished Hard Disk Drives as per ANF2B	9061.33	Information Technology vide Letter No. 16(1)/2015-IPHW dated 11.3.15 has sought information from the firm. Recommended 146954 nos. by MoEFCC vide O.M. No. 23-133/2013-HSMD dated 5.3.15
Part 6 - Department of Health & Family Welfare (DH&FW) & Ministry of Environment & Forests (MoEF)					
81.	X-Vision Healthcare, New Delhi 01/53/8589/AM-14/X-2/IC	18.3.14	1 no. of CT Scan Machine & 1 No. of Mammography Machine	22.16	Comments awaited from DH&FW & MoEF
Part 7 - Ministry of Environment & Forests, Ozone Cell (MoEF(O))					
82.	Refex Industries Ltd., Chennai 01/53/847/AM-15/R-8/IC	20.5.14	1000 MT of Dichloro Fluoro Ethane Refrigerant - R141b	1351.05	Comments awaited from MoEF(O)
83.	S.H. Marketing, Chennai 01/53/8502/AM-15/S-122/IC	8.12.14	5000 nos. of Multi Brand Window, Split, Cassette Type Air conditioners	1085.	MOFF (O) vide O.M. No. 11/1/2014-OC dated 23.12.14 has sought information from the firm.
84.	Intex Technologies India Ltd., New Delhi 01/53/8580/AM-15/I-39/IC	19.1.15	8190 nos. of Air conditioners Split, Window & Portable HCFC-22 (R-22) ANF2B	1057.88	Comments sought from MoEF (O) on 10.2.15.
Part 8 - Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
85.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 pcs. of Bushnell Night Vision Binocular 2.5 X 40 Mm Gen 1 Nv	0.72	Comments awaited from MoEF(WL)
86.	MOD Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 no. of Skull Buffalo Caltex Jasmine White, 1 No. Of Skull Buffalo Caltex Tora White & 1 No. Of Skull Cow Flower	0.4	MoEF(WL) vide letter No. 3-41/2014/WL dated 12.8.14 has sought information from the applicant
87.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8136/AM-15/B-11/IC	11.7.14	1 no. of Karl Scherer (Germany Make) Penetrating Bolt Stunner Model KI With 0.25 Caliber High Power Cartridges 6.8915 Mm (10,000 pcs.)	2.76	Comments awaited from MoEF(WL)
88.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 nos. of SKU No. 31046, M88 Security 12 GA Shotgun 20" Barrel, Syn Stock, Bead sight Blue	38.39	MoEF(WL) has sought information from the applicant.
89.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8271/AM-14/K-18/IC	10.9.13	01 pcs. Of Animal Trophy as per ANF2B	0.30	Comments sought from MoEF (WL) on 24.9.14.
90.	Mohammed FatehFaiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 nos. of Trophies as per ANF2B	1.36	Comments sought from MoEF (WL) on 3.12.14.
91.	Hi Tech Advance Products, Indore 01/53/8588/AM-15/H-30/IC	28.1.15	09 sets of Equipment/Tranquilizer Equipment as per ANF2B	13.29	Comments sought from MoEF (WL) on 12.2.15.
92.	G. Abhinav Ram Reddy, Hyderabad 01/53/162/850/AM-15/G-51/IC	1.2.15	11 nos. of Animal Trophies	75.00	Comments sought from MoEF (WL) on 26.2.15.
Part 9 - Department of Heavy Industry (DHI)					
93.	Sundram Fasteners Ltd., Chennai 01/53/805/AM-15/S-2/IC	9.4.13	1100 lbs of Chromium Powder	6.73	DHI vide letter No. 7(9)/08-TSW(B)22 dated 5.5.14 has sought information from the applicant

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94.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162/803/AM-14/V-40/IC	29.10.14	38 MT (balance quantity) of Tungsten Scrap as per letter dated 29.10.14	On Proportional value	DHI vide U.O. 7/4/2009/TSW(B) dated 5.12.14 has sought information from the firm.
Part 10 – Ministry of Home Affairs (MHA)					
95.	AFP Operation A.S., Mumbai 01/53/8511/AM-14/A-74/IC	5.2.14	60 nos. of Signal Cartridges	0.77	MHA vide letter No. IV-2011/11/1213 - Prov.I -9916 dated 29.12.14 has informed that the case pertain to MHA (IS Division).
96.	Jayashree Consulting India, Orissa 01/53/162/861/AM-14/J-26/IC	8.5.14	4 nos. of Night Vision Monoculars & Accessories	7.68	MHA vide letter No. IV-2011/11/1213 - Prov.I -9916 dated 29.12.14 has sought information from the firm.
97.	Director General of Police, Maharashtra, Mumbai 01/53/162/404/AM-15/M-32/IC	14.8.14	10 nos. of Water Jet & 500 Nos. Of Cartridges	108.80	MHA vide letter No. IV-24011/11/2013- Prov-I/9916 dated 29.12.14 has sought original end user certificate and a copy of supply order from the applicant.
98.	National Security Guard, New Delhi 01/53/162/426/AM-15/N-21/IC	27.8.14	1 no. of Eye Ball B&M Nir System (Model-020-Eb-Ri) With Complete Set Of Deployment Kit	7.81	MHA vide letter No. IV-24011/11/2013- Prov-I -9873 dated 19.12.14 has sought information from NSG
99.	National Security Guard, New Delhi 01/53/162/450/AM-15/N-23/IC	8.9.14	SPYBOWL 360° KIT	19.66	MHA vide letter No. IV-24011/11/2013- Prov-I dated 24.9.14 has sought information from NSG
100.	Dinex India P Ltd., Dehradun 01/53/87315/AM-15/D-14/IC	19.9.14	1,50,000 nos. of Paper Tube Primed Hulls, 12 Gauge, 12mm Brass	6.28	Comments awaited from MHA
101.	DG, National Security Guard, New Delhi 01/53/162/488/AM-15/N-24/IC	18.9.14	1 System Of Four Wheeled Tactical Robot (Model-Eye Drive B&W Visible Illumination Robot Va.3 Enhanced)	23.90	MHA vide letter No. IV-24011/11/2013- Prov-I -9873 dated 19.12.14 has sought information from NSG
102.	Mel Systems & Services Ltd., Chennai 01/53/8391/AM-15/M-41/IC	8.10.14	1 no. of Through Wall Radar	14.80	Comments sought from MHA on 17.10.14
103.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T-30/IC	13.10.14	1 no. of Aeroplane & Other Aircrafts Of Unladen Weight Not Exceeding 2000 Kg	1485.95	Reply given by DGCA vide letter No. 5-2352/2014-AI(2) dated 31.10.14. Comments sought from MHA on 20.11.14
104.	Reliance Industries Ltd., Mumbai 01/53/8116/AM-14/R-8/IC	29.5.13	02 Nos. of Night Vision Google as per ANF2B	9.38	Comments awaited from MHA (Coordination Div.) since 28.1.15.
105.	Mel Systems and Services Ltd., Chennai 01/53/171/316/AM-15/M-52/IC	25.11.14	01 no. of Denix Russian AK-47 Assault Rifle & 01 no. of Denix Replica M92 Automatic Pistol as per ANF2B	0.19	Comments sought from DRDO on 29.12.14. MHA vide I.D.No.IV-13011/22/12-Prov.II/112 dated 16.1.15 has requested to sought information from the firm.
106.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 nos. V331622/30-06/Spring field-sp, type/2937, grs/180.g/11.7 Cartridges as per ANF2B	3.48	Comments sought from MHA-IS-1 Division on 29.12.14.
107.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	02 nos. of Night Vision Binocular/Goggles and 8 nos. of Night Vision Monocular as per ANF2B	9.00	MHA vide Letter No. 24011/11/2013- Prov-I/446 dated 3.3.15 has sought information to ADGP, Shimla.
108.	WW Defsys Pvt. Ltd., New Delhi 01/53/8574/AM-15/W-8/IC	16.1.15	07 nos. of Optical Night Sight-ONS 3 with 2 nd +IIT as per ANF2B	13.22	MHA vide Letter No. 24011/11/2013- Prov-I/446 dated 3.3.15 has sought information to AIGP, Odisha.

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109.	The Addl. Director General of Police, Operation (Octopus & Greyhounds), A.P. Hyderabad 01/53/162/841/AM-15/A-66/IC	9.2.15	7500 nos. of 9mm x 19 Ball, SEMO, 7500 nos. of 9mm x 19 Ball, Sellier and Bellot and 7500 nos. of 9mm x 19 Ball, PMC as per ANF2B	\$0.11	MHA(Prov-II) vide letter Noo.IV-13011/22/2012-Prov.II/378 dated 23.2.15 has sought information from the applicant.
110.	Deptt. Of Police (Govt. of Sikkim), Sikkim 01/53/162/822/AM-15/S-137/IC	2.2.15	Arms and Accessories as per Annexure enclosed with the application.	Euro 0.23	MHA vide Letter ID No.IV-13011/22/12-Prov.II/462 dated 4.3.15 has sought information.
111.	Deptt. Of Police (Govt. of Sikkim), Sikkim 01/53/162/824/AM-15/S-139/IC	2.2.15	Arms and Accessories as per Annexure enclosed with the application.	GBP 0.24	MHA vide Letter ID No.IV-13011/22/12-Prov.II/463 dated 4.3.15 has sought information.
Part 11 – Defence Research & Development Organisation (DRDO)					
112.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8582/AM-15/E-36/IC	21.1.15	Two nos. X band Transceiver 25 KW/08 ft Radar with complete accessories and One number S-band Transceiver 30 KW/12 ft radar with complete accessories ANF2B.	33.07	Comments sought from DRDO on 2.3.15.
Part 12 – Ministry of Petroleum & Natural Gas (MP&NG)					
113.	Bosch Ltd., Bangalore 01/53/8556/AM-14/B-35/IC	24.3.14	DIESEL as per ANF2B	141.76	Comments awaited from MP&NG
114.	Bristol Petroleum P Ltd., West Bengal 01/53/857/AM-15/B-7/IC	28.4.14	20,00,000 Ltrs. of Used Oil & Waste Oil	640.00	Comments awaited from MP&NG.
115.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT of Nonene - Type 25	167.73	Comments awaited from MP&NG
116.	Honda Motorcycle & Scooter India P Ltd., Gurgaon 01/53/8553/AM-14/H-41/IC	2.7.14	608 kg of Cec-Legislative Fuel RF-02-03 Oxy. Cont.<0.1%	2.05	M/o P&NG vide letter No. P-19011/8/2014-Sup dated 3.11.014 has sought information from the applicant
117.	Pesco Beam Environmental Solutions P Ltd., Sriperumbudur 01/53/162/460/AM-15/P-24/IC	10.9.14	18 kg of WASTE OIL	0.80	P&NG vide OM No.P-19011/9/2014-Sup dated 28.1.15 has sought some information.
118.	Shree Durgai Lubes, Tamilnadu 01/53/162/607/AM-15/S-110/IC	7.11.14	2000 Ton per annum of Used Engine Oil as per ANF2B	150	Comments sought from P & NG on 17.11.14.
119.	India Yamaha Motor Pvt. Ltd., New Delhi 01/53/8372/AM-15/I-23/IC	25.9.14	296 Kilograms of Gasoline as per ANF2B	1.94	P&NG vide letter No. P-19011/17/2014-Sup dated 12.1.015 has sought information from the firm.
120.	Radiant Lubes Pvt. Ltd., Nagpur 01/53/8479/AM-15/R-42/IC	24.11.14	1575 MTs of Used oil as per ANF2B	281.33	P&NG vide OM No.P-19011/18/2014-Sup dated 23.1.15 has sought information from the firm.
121.	Shell India Markets Pvt. Ltd., Chennai 01/53/8504/AM-15/S-123/IC	8.12.14	86.25 Litre of Natural Gasoline, Aviation turbine fuel, High Speed Diesel, Kerosene	0.071	Information sought from the firm as advised by P&NG vide OM No.P-19011/17/2014-Sup dated 27.1.15
122.	For Pure Chem Pvt. Ltd., Chennai 01/53/8567/AM-15/P-55/IC	12.1.15	1500 MTs of Exxsol-D40 as per ANF2	865.80	Comments sought from P&NG on 4.2.15.
123.	Renault Nissan Automotive India Pvt. Ltd., Tamilnadu 01/53/162/846/AM-15/R-57/IC	9.2.15	8600 Lit of Fuel as per ANF2B	19.12	Comments sought from P&NG on 23.2.15.

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Part 13 – Department of Telecommunications (DoT)

124.	Avtech Digital Equipment Pvt. Ltd., New Delhi 01/53/8131/AM-15/A-18/IC	12.6.14	200 pcs. of TRANSMITTERS	930.08	DoT (WPC Wing) vide Letter No. P-11020/02/2012-PP dated 10.3.15 has sought information from the firm.
125.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 no. of Radio Control Transmitter, 1 No. Of Radio Control Address Unit & 1 No. Of Radio Module	5.97	Comments awaited from DoT
126.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N-34/IC	24.10.14	2 nos. of Radio Remote Control Apparatus	0.80	DoT vide letter dated 5.1.15 has sought the information from the firm.
127.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	01 Pc. Of Transmitter + Receiver 2693517 Machine No. 1143.13/324020 as per ANF2B	1.31	DoT vide letter NoP-11/14/4/2013-PP dated 27.1.15 has sought information.
128.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	One MDC 2040 (X band 4KW) Radar with complete accessories as per ANF2B	1.89	Comments sought from DOT on 2.3.15.

Part 14 – Ministry of Shipping (MoShp)

129.	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A- 3/IC	28.7.14	30 nos. of Search & Rescue Transponders (Sart)	6.61	M/o Shipping vide letter No. Sy- 21018/1/2014-SBR dated 27.8.14 has sought information from MHA
130.	Electronik Lab, Mumbai 01/53/8/539/AM-15/E-29/IC	29.12.14	01 no. of Marine Radar Model No. MDC-921 Make with accessories as per ANF2B	1.18	Comments sought from M/o Shipping on 7.1.15.

Part 15 – Directorate General of Civil Aviation (DGCA)

131.	Sanjay Thapar VM, New Delhi 01/58/162/377/AM-15/S-65/IC	4.8.14	1 no. of HOT AIR BALLOON	5.15	Comments awaited from DGCA
132.	Interlobe Aviation Ltd., New Delhi 01/58/165/73/AM-15/I-36/IC	16.1.15	16 nos. of Transceiver & Weather Radar Transceiver as per ANF2B	1289.13	Comments sought from DGCA on 4.2.15.
133.	Kanaka Spaces Pvt. Ltd., Mumbai 01/58/165/68/AM-15/K-29/IC	12.1.15	01 no. of Twine Engine Aircraft as per ANF2B	Euro 6.05	DGCA vide letter No.5-2254/2013-AI(2) dated 23.3.2015 has sought information from firm.

Part 16 – Ministry of Textiles (MoT) & Jute Commissioner (JtComm)

134.	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	9.12.13	73,000 MT of Trims From Used & Shredded Clothes, Carpets, Rags, Scrap Twines, Cordage Upto 12"X12"	730.00	Comments sought from MoT on 5.11.14
135.	Bee Gee Projects India P Ltd., Kanpur 01/53/8/455/AM-15/ IC	11.11.14	1,00,00,000 nos. of Used Jute Bags as per E- application	2327.50	Comments sought from M/o Textiles (Jute section) on 20.11.14. Jute Commissioner vide Letter No. Jute (Econ)/IR/2014-II dated 28.11.14 has stated that the firm has not applied for registration with this office so far.
136.	Ramadevi Memorial Charitable Trust, Jhunjhunu 01/53/8/526/AM- 15/R-47/IC	22.12.14	10800 MTs of Worn Clothing or worn articles as per ANF2B	7090.20	Comments sought from Textiles on 06.1.15

Part 18 – Department of Fertilisers (DoF)

137.	NPL Bluesky Automotive Pvt. Ltd., Mumbai 01/53/8/406/AM-15/N-32/IC	15.10.14	1000 MT of Industrial Grade Urea	258.58	Comments sought from DoF on 24.10.14
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Part 19 – Ministry of Youth Affairs & Sports (MoYA&S)

138.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S-63/IC	15.9.14	5 nos. of Air Guns, 30 Nos. Of Air Pistols, 75,000 Nos. Of Air Pellets & 300 Pcs. Of Co2 Capsules	5.10	Comments awaited from MoYA&S.
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Part 22 - D/o Pharmaceuticals and M/o Environment Forest and Climate Change (Pharma&MoEF)

139.	Glenmark Generics Ltd., Mumbai 01/53/8/492/AM-15/G-42/IC	3.12.14	02 Kgs of Bromofluoromethane as per ANF2B	10.40	D/o Pharma vide OM No.36012/16/2014/PI-Norms has certified the AU status and essentiality of import item. MoEF vide O.M.No.11/2/2015-OC dated 7.1.15 has sought the information from the firm.
140.	Granules India Ltd., Hyderabad 01/53/8/517/AM-15/G-48/IC	15.12.14	126,000 kgs of Acetic Anhydride as per ANF2B	80.17	D/o Pharma vide letter No.36012/09/2014-PI-Norms dated 5.1.15 has sought the information from the firm.
141.	Granules India Ltd., Hyderabad 01/53/8/516/AM-15/G-47/IC	15.12.14	126,000 kgs of Acetic Anhydride as per ANF2B	80.17	Comments sought from Pharma on 18.12.14.
142.	Granules India Ltd., Hyderabad 01/53/8/515/AM-15/G-46/IC	15.12.14	126,000 kgs of Acetic Anhydride as per ANF2B	80.17	Comments sought from Pharma on 18.12.14.
143.	Granules India Ltd., Hyderabad 01/53/8/514/AM-15/G-45/IC	15.12.14	126,000 kgs of Acetic Anhydride as per ANF2B	80.17	Comments sought from Pharma on 18.12.14.
144.	Granules India Ltd., Hyderabad 01/53/8/513/AM-15/G-44/IC	15.12.14	126,000 kgs of Acetic Anhydride as per ANF2B	80.17	Comments sought from Pharma on 18.12.14.
145.	Bmcure Pharmaceuticals Ltd., Pune 01/53/8/504/AM-15/E-35/IC	9.2.15	38155.65 kgs of Theophylline Anhydrous-Powder as per ANF2B	537.56	Pharma vide O.M. No. 36012/01/2015-PI-Norms dated 26.2.15 has sought information.
146.	Cipla Ltd., Mumbai 01/53/162/Misc/AM-15/C-32/IC	2.2.15	500 Kgs of Bromochloromethane	422.86	Comments sought from MoEF on 2.2.15. Recommended by D/o Pharma vide O.M. No. 36012/02/2015-PI-Norms dated 18.3.15.

Part 23 - Miscellaneous

147.	Dr. Willmar Schwabe India Pvt. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	12.12.13	25 kgs Cochineal / Coccus Cacti / Dactylopius Coccus Costa as per ANF2B	2.87	Recommended by D/o Ayush vide O.M. No. Z.25023/30/2014-DCC (Ayush) dated 12.12.14. Comments awaited from MoEF.
148.	IEAD Foundation, Kolkata 01/53/162/704/AM-15/I-28/IC	17.12.14	40,000 pcs. Second Hand Books as per ANF2B	3.86	Comments sought from M/o Human Resource Development
149.	India Meteorological Deptt., M/o Earth Science, New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 nos. (60 nos. each for next five years) Ozone Sounding Instruments as per ANF2B	308.78	Comments sought from DoT.
150.	Fubania Ltd., Vadodara 01/53/162/MISC/AM-15/R-58/IC	20.2.15	10,00,000 Zinc Ash as per ANF2B	468.75	Comments sought from M/o Mines on 3.3.15.

3.3 Following 06 cases were rejected.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for Rejection
Part 1 - Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	Chand Subhash Sharma, New Delhi 01/53/8/558/AM-15/C-31/IC	9.1.15	01 nos. of African Grey Parrot as per ANF2B	NIL	The case was inadvertently shown in the approved cases of EFC Minutes dated 19.2.15 at Sl.No. 8 of Part-1. However AHD&F vide O.M. No. 102-4/2015-Trade dated 23.1.15 is not permitted to import due to avian influenza at this stage and person may reapply on declaration of disease freedom by U.K.

27.3.15

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Deputy Secretary General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce
Government of India
New Delhi

Part 7 - Ministry of Environment & Forests, Ozone Cell (MoEF(O))

2.	Sikela Chemicals India P Ltd., Delhi 01/53/3/56/AM-15/S-12/IC	24.4.14	1300 MTs of 418A Gas as per ANF2B	2047.50	MOEF vide O.M. No. 11/2/2015-OC dated 10.3.15 has informed that the issuance of license for import of blends containing ODS is prohibited as per the Ozone Depleting Substances (Regulation & Control) Amendment Rule, 2014..
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Part 8 - Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

3.	J. Chentilrajan, Tamilnadu 01/53/3/495/AM-15/J-17/IC	3.12.14	01 no. of Trophies as per ANF2B	0.48	NOT recommended by MOEF&CC(WL) vide OM No.3- 61/2014-WL-I Dated 20.2.15.
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Part 9 - Department of Heavy Industry (DHI)

4.	Udaya Sound, Kochi 01/53/162/580/AM-14/U-8/IC	12.11.14	01 no. of Used Generator Set as per ANF2B	10.75	Rejected by D/o Heavy Industry vide U.O. No.7/4/2009TSW(B)/95 dated 19.2.15.
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Part 23 (Miscellaneous)

5.	Syndicate Innovation International Ltd., Delhi 01/53/3/314/AM-15/S-77/IC	9.9.14	9792 pcs. of Blank Pistol, Revolvers & Cartridges	15.78	Case has been referred to D/o YA&S on 11.3.15 as suggested by MHA vide letter No. IV-2011/11/1213 -Prov.I - 9916. D/o YA&S in another case has not supported the case vide letter dated 13.5.14.
6.	Syndicate Innovation International Ltd., Delhi 01/53/3/555/AM14/S-133/IC	21.10.14	1000 pcs. of Air Rifle & Air Pistol of 0.177	282.48	Case was earlier rejected on the basis of comments of D/o YA&S vide letter dated 13.5.14. On representation, the case was referred to MHA for comments. MHA vide letter No. IV- 2011/11/1213 -Prov.I -9916 dated 29.12.14 has informed that they are not concerned and M/o YA&S may be consulted in the matter.

3.4 Following 01 case to be considered on file.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Decision
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Part 9 - Department of Heavy Industry (DHI)

1.	Sandvik Asia Pvt. Ltd., Pune 01/53/162/683/AM-15/S-126/IC	9.12.14	325 nos. of Used Tools for testing and analysis as per ANF2B	100.83	Heavy Industry vide Letter No. 7(12)/2014 TSW (B) dated 14.1.15 has informed that DGFT may consider this request under Para 2.47 of HBP.
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3.5 Following 04 cases were closed.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (Rs. lakh)	Basis for Closure
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Part 2 - Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

1.	Gernext Hitech Rubber, Vellore 01/53/162/238/AM-15/G-14/IC	22.7.14	7000 MT of Rubber Tyres With One Cut In Bead Wire	315.00	DIPP vide letter No. 9/37/2014-TSW/38 has informed that Rubber Tyres with one cut in bead wire is freely importable as per ITC(HS) and no import license is required. Firm may be informed accordingly.
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Part 10 - Ministry of Home Affairs (MHA)

2.	Narendra Explosive Ltd., Delhi 01/53/3/464/AM-14/N-23/IC	1.1.14	1000 sets of Non Lethal Anti Riot Components & Parts Of Grenades	10.98	MHA vide letter No. IV-2011/22/12-Prov.II dated 11.3.14 has informed that the required documents have not been provided by the applicant
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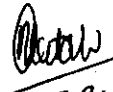
23.5.15

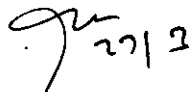
Deputy Secretary (General of Foreign Trade)
 Ministry of Commerce & Industry
 Government of India
 New Delhi

Part 11 - Defence Research & Development Organisation (DRDO)					
3.	Cassiopea Consultants Pvt. Ltd., New Delhi 01/53/8/868/AM-14/C-32/IC	4.2.14	9 nos. of Holographic Weapon Sight	2.45	DRDO vide letter No. DIC/54001/M/01 dated 4.4.14 has sought information from the applicant which have not been furnished.
Part 17 - Department of Agriculture & Cooperation (DA&C), D/o F&PD and FCI					
4.	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.14	10,000 MT of Fresh Potato	186.00	Comments awaited from DA&C

4. Next meeting of EFC No. 01/AM-16 will be held on 16.4.15 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.


 27.3.2015


 राजेंद्र कुमार झा
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